

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2272
TO BE ANSWERED ON THE 19/12/2025

REMUNERATIVE PRICE FOR POTATO AND ONION

2272. SHRI JAVED ALI KHAN:

Will the minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the details of schemes being run by Government to provide remunerative prices to potato and onion growing farmers of the country who are selling their onion and potato at the price lower than the cost of production, scheme-wise;
- (b) the details of funds allocated, released and utilized during 2024-25 and 2025-26 against the above said schemes, year-wise and State-wise; and;
- (c) the details of funds allocated, released and utilized during 2024-25 and 2025-26 against the above said schemes in the State of Uttar Pradesh along with the number of farmers benefitted therefrom, year-wise and district-wise?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI RAMNATH THAKUR)

(a): To provide remunerative price to the farmers for agricultural and horticultural commodities including potato and onion which are perishable in nature and are not covered under the Minimum Support Price regime, Government implements Market Intervention Scheme (MIS), a component under PM-AASHA, across the country. The objective is to protect the farmers from distress sale in the event of a bumper crop during the peak arrival, when the prices tend to fall below economic levels and the cost of production. There should be at least a 10% decrease in the ruling market prices over the previous normal year. The scheme is implemented at the request of a State/UT government, which is ready to bear 50 % of the loss (25% in case of North-Eastern States), if any, incurred on its implementation. The maximum quantity of procurement is allowed upto 25% of estimated production of the state for particular crop and for particular season. Total amount of loss is shared on a 50:50 basis between the Central Government and the State Government (75:25 for North East States) restricted upto 25 % of the total procurement value, including cost of the commodity procured and permitted overhead expenses.

New components of Price Differential Payment (PDP) with an option to make direct payment of the price difference between the Market Intervention Price (MIP) and the selling price to the farmers for the crops traded in the APMC mandis has been added. Additionally, reimbursement for transportation and storage cost of TOP crops (Tomato, Onion and Potato) to central nodal agencies & State designated agencies for storing and transporting them from producing state to consuming state are allowed.

(b): Under MIS, Funds are not allocated to States. After the issue of sanction, MIS is implemented by State in the case of price deficiency payment (PDP) or through designated agencies in the case of physical procurement and reimbursement of Transportation and storage of Tomato, Onion and Potato (TOP) crops. After the implementation of the scheme, the state is required to send the audited accounts for reimbursement of losses incurred in the MIS operation. The details of sanction accorded under MIS since 2024-25 is at Annexure-I.

During year 2024-25, Rs. 75.13 crore were allocated for MIS. Out of which, Rs. 22.59 crore were released to NAFED towards the Central Share of Losses in the implementation of MIS for Apple procurement in Jammu & Kashmir during 2019. Since MIS became one of the components of PM-AASHA in September 2024, common budget heads of PM-AASHA have been introduced from 2025-26. The total budget allocated under PM-AASHA during 2025-26 is Rs.6,941.36 crore.

(c): No proposal under MIS has been received from Government of Uttar Pradesh during the year 2024-25 and till date during 2025-26.

Details of Sanction accorded under MIS from 2024-25 to 2025-26 for Physical procurement

S.N.	Year	Commodity	State	Market Intervention Price (MIP) (Rs. Per MTs.)	Sanctioned Qty (in MTs.)
1	2024-25	C-grade Apple	Himachal Pradesh	12,960	116,571
2	2024-25	Grapes	Mizoram	50,000	3,460
3	2024-25	Ginger	Karnataka	24,450.00	59,948
4	2025-26	Ginger	Mizoram	27,800.00	15,058

Details of Sanction accorded under MIS from 2024-25 to 2025-26 for Price Difference Payment

S.N.	Year	Commodity	State	Market Intervention Price (MIP) (Rs. Per MTs.)	Sanctioned Qty (in MTs.)
1	2024-25	Red Chillies	Andhra Pradesh	117,812.50	258,238
2	2025-26	Red chillies(season 2024-25)	Karnataka	105,892.00	73,732
3	2025-26	Red chillies(season 2024-25)	Telangana	103,740.00	172,135
4	2025-26	Mango(season 2025-26)	Karnataka	16,160.00	250,000
5	2025-26	Totapuri Mango(season 2025-26)	Andhra Pradesh	14,907.30	162,500
6	2025-26	Onion (Kharif season 2025-26)	Andhra Pradesh	10,000.00	97,887

Sanctions accorded for reimbursement of Transportation for Tomatoes under MIS

S.N.	F. Year	Commodity	Producing State	Consuming State	Implementing Agency
1	2024-25	Tomato	Madhya Pradesh	Delhi, Uttar Pradesh, Rajasthan and other states where tomatoes prices are high	NCCF
2	2024-25	Tomato	Chhatisgarh & Odisha	Delhi, Bihar and other potential states where tomatoes prices are high	NCCF
3	2024-25	Tomato	Andhra Pradesh	Telangana, Tamil Nadu, Madhya Pradesh, Maharashtra and other potential states where tomatoes prices are high	NAFED
